

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
STARRED QUESTION NO. *251
ANSWERED ON 11.08.2026

ENCROACHMENT AT SYAMA PRASAD MOOKERJEE PORT

*251. SHRI BISWAJIT SINHA (RAHUL SINHA):

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether it is a fact that as of August 2025, 170.4 acres of Syama Prasad Mookerjee Port land was under encroachment by 706 encroachers;
- (b) the current updated status of encroachment following active reclamation drives undertaken with the cooperation of the West Bengal Government since May 2026;
- (c) the total area of port land reclaimed, number of encroachers evicted and area still pending reclamation as of date; and
- (d) the revenue potential of the reclaimed land and the timeline for its productive monetisation through warehousing, ship repair or riverfront development?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) & (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE RAJYA SABHA
STARRED QUESTION NO. *251 FOR ANSWER ON 11.08.2026, RAISED BY
SHRI BISWAJIT SINHA (RAHUL SINHA) REGARDING “ENCROACHMENT AT
SYAMA PRASAD MOOKERJEE PORT”.**

(a) to (c) It is a fact that the total area of encroached land in Syama Prasad Mookerjee Port as on August, 2025 was 170.4 acres covering 706 land parcels. Further, the total encroached land as on May, 2026 was 175.4 acres. Subsequently, around 15.56 acres of land covering 24 land parcels has been recovered by SMPA by removing encroachers making the current area of encroached land as 159.8 acres under 682 land parcels. SMPA is taking all necessary steps in coordination with State Police for eviction of balance encroached land.

(d) Out of the recovered land of 15.56 acres, around 10.77 acres has already been monetized which will generate a total revenue of Rs. 5.72 cr. per annum. Remaining land parcel of about 4.8 acres has a revenue potential to the tune of Rs. 1.25 cr. per annum.
